

**Name of the corporate debtor: M/s Cosmopolitan Technofab Textiles Private Limited**

**Annexure-2**

**Date of commencement of liquidation: 31.08.2023**

**List of stakeholders as on: 25.10.2023**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1.	Asset Reconstructi on Company (India) Limited(AR CIL)	02.12.2019	4,96,90,182	4,96,90,182	Loan Facility	4,96,90,182	40.72%	0	0	0	The debt was assigned to ARCIL by the L&T Housing Finance Limited and received by RP on 02/12/2019 during CIRP and the same has been considered by the Liquidator as per Regulation 12(2)(c) of the IBBI(Liquidation Process) Regulations 2016 as the same has been deemed to be submitted under Sec 38 of IBC,2016.

